

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1415  
ANSWERED ON 13<sup>TH</sup> FEBRUARY, 2025**

**FUNDS FOR NH PROJECTS**

**†1415. SMT. DELKAR KALABEN MOHANBHAI:  
DR. SHIVAJI BANDAPPA KALGE:  
SHRI BHUMARE SANDIPANRAO ASARAM:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

**(a) the total funds allocated by the Government for National Highway projects in the country during the last five years, State/UT-wise, particularly in Maharashtra and UT of Dadra and Nagar Haveli;**

**(b) whether the Government proposes to expedite the works of delayed projects and increase the funds for the same in the country, particularly in National Highways of Maharashtra including Sambhajinagar and UT of Dadra and Nagar Haveli and if so, the details thereof; and**

**(c) whether the Government also proposes to take any concrete measures to avoid delays in completion of projects and ensure efficient utilization of the funds in future and if so, the details thereof, State/UT-wise, particularly for Maharashtra and UT of Dadra and Nagar Haveli?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) State / Union Territory (UT) - wise details of funds allocated and expenditure incurred towards development and maintenance of National Highways (NHs) during the last five years and current year,**

**including for the State of Maharashtra and UT of Dadra and Nagar Haveli and Daman and Diu, are at Annexure.**

**(b) and (c) Delay in project implementation is mainly due to issues of land acquisition, encroachment removal, law & order, utility shifting, non-availability of soil/aggregate, environment/forest/wildlife clearances, construction of Road Over Bridge (ROB) & Road Under Bridge (RUB) issues, contractual issues, etc.**

**The Government has taken number of steps to expedite the completion of projects in the country, including Sambhajinagar in Maharashtra and UT of Dadra and Nagar Haveli and Daman and Diu. These include:-**

- i. Project planning including preparation of DPR mandated on PM Gati Shakti National Master Plan (NMP) Portal**
- ii. Awarding projects after adequate preparation in terms of Land Acquisition (LA) and preconstruction activities**
- iii. Streamlining LA process & environment clearances**
- iv. Simplified procedure for approval of GAD (General Arrangement Drawing) by Railways**
- v. Promoting Contractor's Ecosystem by rationalising the projects and contract documents**
- vi. Revamping dispute resolution mechanism**
- vii. Relaxations in contract provisions under "Atmanirbhar Bharat" to improve liquidity of funds**
- viii. Periodic review of projects at various levels**

**Funds are allocated State / UT – wise and not project - wise, depending on project progress and subsequent pace of expenditure. The Government, in coordination with State / UT Governments, implementing agencies, and other stakeholders, is committed towards expediting timely completion of projects and ensure maximum utilization of the budgetary outlay.**

**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1415 ANSWERED ON 13.02.2025 ASKED BY SMT. DELKAR KALABEN MOHANBHAI, DR. SHIVAJI BANDAPPA KALGE AND SHRI BHUMARE SANDIPANRAO ASARAM REGARDING FUNDS FOR NH PROJECTS**

**State / UT - wise details of funds allocated and expenditure incurred towards development and maintenance of NHs during the last five years and current year, including for the State of Maharashtra and UT of Dadra and Nagar Haveli and Daman and Diu: -**

Sr. No.	State/UT	Amount in ₹ Crore											
		2019-20		2020-21		2021-22		2022-23		2023-24		2024-25 (Till 31.12.2024)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	6,618	6,618	4,281	4,281	5,890	5,890	6,957	6,957	11,440	11,440	8,844	7,833
2	Arunachal Pradesh	1,710	1,710	2,512	2,512	2,718	2,718	3,140	3,140	2,649	2,649	3,295	1,836
3	Assam	2,436	2,436	3,753	3,753	3,150	3,150	4,557	4,557	9,137	9,137	4,604	4,329
4	Bihar	4,392	4,392	6,716	6,716	9,174	9,174	9,347	9,347	10,749	10,749	6,159	5,599
5	Chhattisgarh	1,653	1,653	2,224	2,224	1,936	1,936	2,468	2,468	4,255	4,255	1,328	902
6	Goa	977	977	734	734	615	615	673	673	620	620	782	372
7	Gujarat	5,102	5,102	7,533	7,533	10,710	10,710	9,831	9,831	10,900	10,900	5,641	5,214
8	Haryana	6,721	6,721	10,651	10,651	7,203	7,203	3,924	3,924	6,062	6,062	2,860	2,745
9	Himachal Pradesh	1,238	1,238	2,033	2,033	3,164	3,164	4,534	4,534	5,175	5,175	2,833	2,578
10	Jharkhand	2,312	2,312	2,627	2,627	2,853	2,853	3,127	3,127	4,599	4,599	3,848	3,491
11	Karnataka	7,860	7,860	5,838	5,838	7,681	7,681	6,763	6,763	12,695	12,695	8,518	7,026
12	Kerala	1,265	1,265	12,831	12,831	10,136	10,136	3,994	3,994	10,419	10,419	2,349	2,267
13	Madhya Pradesh	6,429	6,429	8,250	8,250	9,006	9,006	6,210	6,210	7,447	7,447	5,381	4,794
14	Maharashtra	24,166	24,166	20,844	20,844	18,655	18,655	18,355	18,355	19,867	19,867	14,930	12,563
15	Manipur	1,180	1,180	978	978	2,142	2,142	2,737	2,737	2,598	2,598	1,350	1,336
16	Meghalaya	901	901	861	861	819	819	684	684	1,803	1,803	912	862
17	Mizoram	1,252	1,252	1,238	1,238	2,054	2,054	3,218	3,218	2,189	2,189	989	927

Amount in ₹ Crore													
Sr. No.	State/UT	2019-20		2020-21		2021-22		2022-23		2023-24		2024-25 (Till 31.12.2024)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
18	Nagaland	1,003	1,003	2,382	2,382	1,943	1,943	1,666	1,666	1,414	1,414	1,117	932
19	Odisha	3,355	3,355	5,336	5,336	4,510	4,510	4,643	4,643	5,948	5,948	4,555	3,818
20	Punjab	2,777	2,777	3,301	3,301	7,179	7,179	10,093	10,093	12,419	12,419	6,656	6,255
21	Rajasthan	6,515	6,515	7,340	7,340	11,353	11,353	9,719	9,719	8,874	8,874	4,997	4,481
22	Sikkim	286	286	1,053	1,053	811	811	1,008	1,008	684	684	335	286
23	Tamil Nadu	5,757	5,757	4,868	4,868	4,305	4,305	8,230	8,230	9,925	9,925	6,544	6,064
24	Telangana	3,048	3,048	2,907	2,907	3,458	3,458	3,622	3,622	6,117	6,117	6,325	5,336
25	Tripura	175	175	1,026	1,026	1,085	1,085	1,156	1,156	1,546	1,546	459	444
26	Uttar Pradesh	13,375	13,375	18,768	18,768	13,944	13,944	21,453	21,453	28,114	28,114	15,598	13,378
27	Uttarakhand	2,940	2,940	2,800	2,800	2,112	2,112	3,219	3,219	4,545	4,545	3,049	2,628
28	West Bengal	2,665	2,665	2,658	2,658	3,642	3,642	3,053	3,053	3,543	3,543	1,847	1,355
29	Andaman & Nicobar Islands	267	267	349	349	246	246	143	143	96	96	111	111
30	Chandigarh	0	0	2	2	6	6	1	1	0	0	0	0
31	Dadra & Nagar Haveli	0	0	43	43	30	30	26	26	2	2	100	3
32	Daman & Diu	0	0										
33	Delhi / Headquarters	-743	-743	-1,482	-1,482	3,961	3,961	7,164	7,164	3,223	3,223	2,284	2,265
34	Jammu & Kashmir	2,256	2,256	2,932	2,932	6,817	6,817	7,370	7,370	10,528	10,528	7,044	6,421
35	Ladakh	0	0	24	24	352	352	574	574	658	658	697	646
36	Puducherry	1	1	21	21	1	1	61	61	35	35	28	20

**Alloc. – Allocation; Expd. – Expenditure**

**Negative figure against State / UT during the year indicates transfer of project/expenditure from that State/UT to other State/UT.**

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